



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF CIVIL REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CRA/33/2017	PREMANAND G. NAIK., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
	WITH CRA/47/2016	NARCINVA DAMODAR NAIK, THR. POA HOLDER, DINESH V. NAIK., VS COMMISSIONER OF COMMERCIAL TAXES, DEPT. OF COMMERCIAL TAXES, GOVT. OF GOA AND ANR.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR	ADV. VISHWADH SARDESSAI ADV. VISHWADH SARDESSAI FOR R. NO. 2

ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

Causelist generated on 05-06-2024 11:29:40